

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P.457/45QA/2019

CORAM:

SHRI V. P. SINGH  
MEMBER (J)  
SHRI RAJESH SHARMA  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 28.8.2019

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt Ltd  
V/s  
IL & FS Financial Services Ltd

Section 45QA of the Companies Act,1956

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**ORDER**

**84.C.P 457/45QA/2019**

It is owing to the paucity of time; case is adjourned for 22.10.2019.

Sd/-  
**RAJESH SHARMA**  
Member (Technical)

Sd/-  
**V. P. SINGH**  
Member (Judicial)